



GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT: CIVIL SECRETARIAT

Notification
Srinagar, the 1st of August, 2017

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SRO - In exercise of the powers conferred by para- 53.1 of chapter-LIII of the Manual for the Superintendence and Management of Jails in the State of J&K (2000) , the Government hereby appoint the persons, whose details are indicated in annexure- A to this notification as non-official Visitors on the Board of Visitors for a period of two years.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K. Goyal) IAS


Principal Secretary to the Government
Home Department

Dated: 01-08-2017

No:-Home/Jail/75/2015

Copy for information to the:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Director General of Police, J&K, Srinagar.
3. Director General of Police (Prisons), J&K, Srinagar.
4. Commissioner/Secretary to Govt. General Administration Department.
5. Secretary to Govt., Department of Law, Justice & PA (w.7.s.c).
6. Divisional Commissioner, Jammu/Kashmir.
7. Deputy Commissioners concerned.
8. Secretary, J&K State Human Rights Commission, Srinagar.
9. Director, Information, J&K, Srinagar for information.
10. Director, Archives, Archeology & Museums, J&K, Srinagar.
11. GM , Government Press for publication in extra ordinary issue of the Gazette.
12. All Officers of Home Department.
13. Shri. M. Shoeb Alam, Advocate on Record, Supreme Court of India, New Delhi (Ld. Standing Counsel for J&K State).
14. Private Secretary to Principal Secretary to the Government, Home Department.
15. Government Order file/Stock file.


(Shakeel Ul Rehman) 1.8.17

Special Secretary to Government

